GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 796 TO BE ANSWERED ON 26.07.2023

WORKING CHILDREN IN THE COUNTRY

- 796 Shri Derek O' Brien:
 - Will the Minister of Women and Child Development be pleased to state?
- (a) What is the number of working children between the ages of 5 to 14; and
- (b) The number of rural and urban working children, Gender-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): As per the information received from Ministry of Labour & Employment, number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, State/Union Territories-wise, for the year 2020 and 2021, is at **Annexure**.

Number of cases registered under Child and Adolescent Labour (Prohibition and Regulation) Act, 1986, State/Union Territories-wise

Annexure

S.no	State	2020	2021
1.	Andhra Pradesh	37	12
2.	Arunachal Pradesh	1	0
3.	Assam	40	78
4.	Bihar	3	14
5.	Chhattisgarh	0	0
6.	Gujarat	39	40
7.	Haryana	1	12
8.	Himachal Pradesh	1	0
9.	Jharkhand	27	5
10.	Karnataka	54	58
11.	Kerala	0	3
12.	Madhya Pradesh	1	5
13.	Maharashtra	29	57
14.	Meghalaya	0	0
15.	Odisha	0	6
16.	Punjab	11	8
17.	Rajasthan	30	19
18.	Tamil Nadu	2	26
19.	Telangana	147	224
20.	Tripura	1	0
21.	Uttar Pradesh	1	1
22.	Uttarakhand	41	25
23.	West Bengal	3	2
24.	Chandigarh	1	7
25.	Daman & Diu	0	0
26.	Delhi	6	11
	Total	476	613